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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 161/2017 with C.P. No. 75/241/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

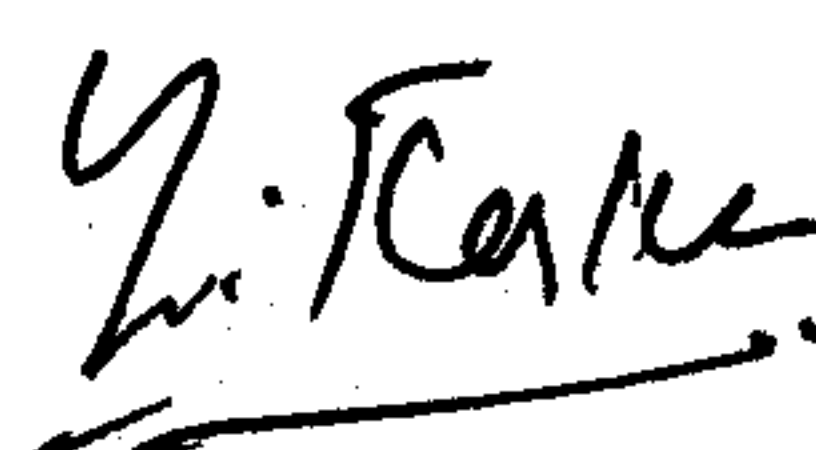
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2017**

Name of the Company: Bhopal Motors Pvt. Ltd.
V/s.
Shakti Cold Storage (India) Pvt Ltd.

Section of the Companies Act: Section 241 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	VIJAYESH ATRÉ	ADVOCATE	PETITIONERS	
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2.	Yuvraj Thakore For Nikunt Raval.	Advocate	Respondent.	
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ORDER

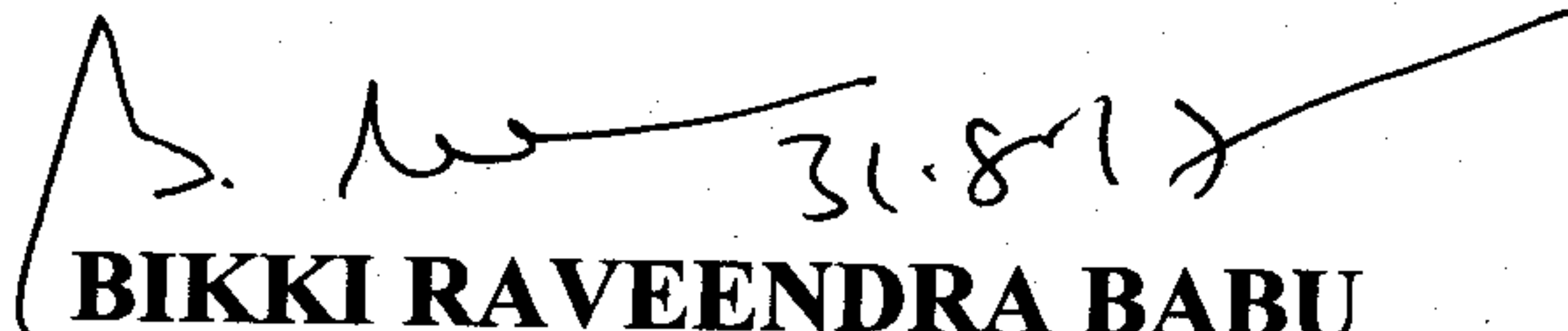
Learned Advocate Mr. Vijayesh Atré present for Original Petitioner. Learned Advocate Mr. Yuvraj Thakore with Learned Advocate Mr. Nikunt Raval present for Original Respondent.

Rejoinder filed.

Translation of Hindi documents filed by Respondent. Some more documents are yet to be filed.

Respondent counsel requested time to file translation of other Hindi documents.

List the matter on 26.10.2017 for hearing.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 31st day of August, 2017.